

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 947/(MAH)/2017
CA No.

CORAM:

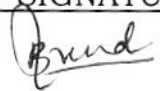
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: Unik Construction
V/s
KSS Petron Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
24	Brenda Barnes i/b U-S Samudrala	Advocate	

ORDER

TCP 947/I & BP/NCLT/MB/MAH/2017

At request of the petitioner counsel, list this matter on 5.9.2017

Sd/-

V. NALLASENAPATHY
MEMBER (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
MEMBER (Judicial)